

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.218  
Co.Appeal 28 of 2017

**Proceedings under Section 56,58,59 of Co. Act, 2019**

**IN THE MATTER OF:**

Suman Kumar Sinha

.....Applicant

V/s

The Baroda Crystal Glass Works Ltd & Ors

.....Respondent

**Order delivered on: 25/01/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Pavan S. Godiawala, Adv.

For the Respondent : Mr. Harmish K. Shah, Adv.

**ORDER**

A leave note is received from the side of Ld. Counsel for the respondent.

List for further consideration on 14.03.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**